

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 09-07-2021

Morning Session	Afternoon Session
Evidence	NBW to accused
1.CC.3743/2017	1.CC.2276/2016
2.CC.6882/2018	2.CC.3334/2016
3.CC.10582/2018	3.CC.8392/2016
4.CC.1814/2019	4.CC.1196/2018
Sworn Statement	5.CC.1511/2018
5.PCR.184/2018	6.CC.6184/2018
Summons	7.CC.10770/2018
6.CC.386/2020	8.CC.2589/2019
7.CC.5977/2018	9.CC.5434/2019
8.CC.4267/2020	10.CC.5535/2019
9.CC.4470/2020	11.CC.7427/2019
10.CC.4471/2020	12.CC.7725/2019
11.CC.4475/2020	13.CC.10533/2019
12.CC.5117/2020	14.CC.386/2020
13.CC.4/2021	15.CC.1014/2020
14.CC.78/2021	
15.CC.1562/2019	

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.